

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Madhav Sahla ^{Member of the House}
From 231-Tikari.....Constituency (Name of the Constituency)**

I, Abhay Krishna ^{son of} Late Ramesh Chandra Anand
^{PS Chaudhary, D-111, Gurgaon (Haryana)}
aged 44 years, residing at Willers - Kujabi ^(present full postal address) a candidate at the above

election, do hereby solemnly affirm and swear on oath as under:-

I strike out whichever is not applicable:-

(1) I am a candidate set up by JD(U) ^(name of the political party if am contesting as an)

Independent candidate

(2) Details of PAN and status of filing of Income tax return:-

Sl. No.	Name	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	AXUP50038F	2015-16	3,80,415
2	Spouse-	ADXPB9693K	2015-16	3,20,000
3	Dependent 1	Zero	Zero	Zero
4	Dependent 2	Zero	Zero	Zero
5	Dependent 3	Zero	Zero	Zero

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:-	(i) PS Belha case No - 17/17 (ii) PS Chaudhary case No - 44/06
(b)	Name of the court, Case No. and Date of order taking cognizance	(i) C.J.M. Gurgaon (ii) C.J.M. Gurgaon
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	Zero

4. Cases in which I have been convicted by a court of law (other those referred to in Form 2b):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:-	Zero
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	Zero

Abhay Krishna

(5) That I give herein below the details of assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
- Value of Bonds/Share/Debt securities as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details (including amount) is to be given separately in respect of each investment.

S. No.	Description	Self	Spouse wife Kumari Anjali Bhargava	Dependent-1 Daughter Anushka Bhargava	Dependent-2 Son Adarsh K.	Dependent-3
(i)	Cash in hand	75,000/-	70,000/-	Zero	Zero	—
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	PNB KUTAP (i) A/c 56610001000 17380 Rs-15,000/- (ii) A/c 56610001000 10010097 Rs-1000/- (iii) A/c 56610001000 10010097 Rs-1000/- (iv) A/c 56610001000 10010097 Rs-1000/- (v) A/c 56610001000 10010097 Rs-1000/-	PNB KUTAP (i) A/c 56610001000 00010712 Rs-938/- AXIS Bank (ii) A/c 56610001000 00010712 Rs-2500/- Syndicate Bank (iii) A/c 56610001000 00010712 Rs-2500/- Syndicate Bank (iv) A/c 56610001000 00010712 Rs-2500/- Syndicate Bank (v) A/c 56610001000 00010712 Rs-2500/-	Zero	Zero	—
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Zero	Zero	Zero	Zero	Zero
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Zero	Zero	Zero	Zero	Zero
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Zero	Zero	Zero	Zero	Zero
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	With Spouse (i) BRT 0001 (5,00,000) (ii) BRT 0002 (5,00,000) (iii) BRT 0003 (5,00,000)	Zero	Zero	Zero	Zero
(vii)	Jewelry, Bullion and valuable thing (give details of weight and value)	Gold-150gm Rs-4,50,000/- Silver-50 Rs-20,000/-	Gold-200gm Rs-5,00,000/- Silver-500gm Rs-20,000/-	Zero	Zero	Zero

Any other assets such as value of Claims/Interest	Revolutor Rs. 36,000	Zero	Zero	Zero	Zero
Gross Total value	28,49,142	5,91,938	Zero	Zero	Zero

1. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	Kujabi	Zero	Zero	Zero	Zero
	Survey number(s)					
	Area (Total measurement in acres)	50 Dima	Zero	Zero	Zero	Zero
	Whether inherited property (Yes or NO)	Yes	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	Zero	Zero	Zero	Zero	Zero
	Cost of Land (in case of purchase) at the time of purchase	NA	Zero	Zero	Zero	Zero
	Any investment on the land by way of development, construction etc.	Zero	Zero	Zero	Zero	Zero
	Approximate Current market value	Rs 60 lakh	Zero	Zero	Zero	Zero
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	Kujabi	Zero	Zero	Zero	Zero
	Survey number(s)					
	Area (Total measurement in sq. ft.)	171 Dima	Zero	Zero	Zero	Zero
	Whether inherited property (Yes or NO)	Yes	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	NA	Zero	Zero	Zero	Zero
	Cost of Land (in case of purchase) at the time of purchase	NA	Zero	Zero	Zero	Zero
	Any investment on the land by way of development, construction etc.	U/P Fast Brick Road (1) Power Pericla (2) Minimal water	Zero	Zero	Zero	Zero
	Approximate Current market value	Rs 79,44,188	Zero	Zero	Zero	Zero
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s)	Zero	Zero	Zero	Zero	Zero
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Zero	Zero	Zero	Zero	Zero

	Value of inherited property (Yes or NO)	Zero	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	Zero	Zero	Zero	Zero	Zero
	Cost of property (in case of purchase) at the time of purchase	Zero	Zero	Zero	Zero	Zero
	Any investment in the property by way of development, construction etc	Zero	Zero	Zero	Zero	Zero
	Approximate Current market value	Zero	Zero	Zero	Zero	Zero
(iv)	Residential Buildings (including apartments) - Location(s) - Survey number(s)	Kujap (Laya)	Zero	Zero	Zero	Zero
	Area (Total measurement in sq. ft.)	2000 ft ²	Zero	Zero	Zero	Zero
	Built up Area (Total measurement in sq. ft.)	2000 ft ²	Zero	Zero	Zero	Zero
	Whether inherited property (Yes or NO)	Yes	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	NA	Zero	Zero	Zero	Zero
	Cost of property (in case of purchase) at the time of purchase	NA	Zero	Zero	Zero	Zero
	Any investment on the land by way of development, construction etc	NA	Zero	Zero	Zero	Zero
	Approximate Current market value	Rs 30 Lakhs	Zero	Zero	Zero	Zero
(v)	Others (such as interest in property)	Zero	Zero	Zero	Zero	Zero
(vi)	Total of Current Market Value of (i) to (v) above	Rs 2,69,44,188	Zero	Zero	Zero	Zero

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SSB Gandhi Haidau Galy Rs. 5,44,016 (ii) PNB Kujap Rs 9,58,172 Term loan	Zero	Zero	Zero	Zero
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Zero	Zero	Zero	Zero	Zero

	Any other liability	Zero	Zero	Zero	Zero	Zero
	Grand total of liabilities Rs.	14,82,198	Zero	Zero	Zero	Zero
(ii)	Government Dues: Dues to departments dealing with government accommodation	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with supply of water	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with supply of electricity	600/-	Zero	Zero	Zero	Zero
	Dues to departments dealing with supply of telephones/mobiles	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Zero	Zero	Zero	Zero	Zero
	Income Tax Dues	Zero	Zero	Zero	Zero	Zero
	Wealth Tax Dues	Zero	Zero	Zero	Zero	Zero
	Service Tax Dues	Zero	Zero	Zero	Zero	Zero
	Municipal/Property Tax Dues	Zero	Zero	Zero	Zero	Zero
	Sales Tax Dues	Zero	Zero	Zero	Zero	Zero
	Any other dues	Zero	Zero	Zero	Zero	Zero
	Grand total of all Govt. Dues Rs.	14,82,198	Zero	Zero	Zero	Zero

(7) Details of profession or occupation:

a. Self: Agriculture, Business & HLA

b. Spouse: Business

(8) My educational qualification is as under: Matric - Jagad Lal Mahata H.S. Kujabi, Gaya - 1968

Inter - Gaya College, Gaya - 1988

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School / College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kurt: <u>Abhay Kr. Sinha</u>
2.	Full postal address	<u>VIII PO - Kujabi, PS - Chaudhath</u> <u>Dist - Gaya (Bihar)</u>
3.	Number and Name of the constituency and state	<u>232, Balaganj (Bihar)</u>
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>JD (U)</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>Two</u>

5. Abhay Sinha

(c) Total number of Pending cases where the court (a) have taken cognizance		Zero				
A. Part of		Year for which last Income Tax Return filed		Total Income (Rs.)		
(a) Candidate AXUP50032F		2015-16		3,20,415		
(b) Spouse: ADXPB9693K		2015-16		3,20,800		
(c) Dependents		Zero		Zero		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	Zero	Zero	Zero	Zero	-
B.	Immovable Asset		Zero	Zero	Zero	-
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	5431688	Zero	Zero	Zero	-
(ii)	Approximate Current Market Price of Asset (Total Value)	14000000	59193	Zero	Zero	-
7. Liabilities						
	(i) Government dues (Total)	600	Zero	Zero	Zero	-
	(ii) Loans from Bank, Financial Institutions and others (Total)	1482198	Zero	Zero	Zero	-
8. Highest educational qualification:						
Inter						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at: this the day of 201.....

DEPONENT

Note: 1. Affidavit should be filed latest by 1.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information in favour or against any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.